

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4068

ANSWERED ON:19.12.2011

FUNCTIONING OF CSD

Singh Shri Pashupati Nath;Thakur Shri Anurag Singh

Will the Minister of DEFENCE be pleased to state:

- (a) the details of revolving funds allocated to manage the Canteen Stores Department (CSD) canteens;
- (b) the utilization of the profits earned by the CSD and the methodology laid down in this regard to check misappropriation;
- (c) whether there is a policy to construct permanent infrastructure for CSD canteens being run for ex-servicemen; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) Unit Run Canteens (URCs), commonly known as CSD canteens, are managed from the initially sanctioned funds as grant/loan from the Non Public Funds of the Unit/Organization /Establishment of the Services. URCs can also avail a loan from CSD Head Office, Mumbai on repayment with interest.

(b) As per the laid down policy, 50% of the total profits earned by CSD is being deposited into Consolidated Fund of India. The remaining 50% is distributed to various beneficiaries as determined by the Competent Authority. As per policy in vogue, after deduction of regular and adhoc allocation of 4.91% of this amount, the balance is allocated to Army, Air Force and Navy in the ratio of 85:10:5.

Standard Operating Procedures (SOPs) have been laid down by the Services to utilize the profit as per the financial powers of various Competent Financial Authority (CFA).

(c) No, Madam.

(d) Does not arise in view of (c) above.